



**IN THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI
(Special Original Jurisdiction)**

WEDNESDAY, THE TWENTY EIGHTH DAY OF JANUARY
TWO THOUSAND AND TWENTY SIX

PRESENT

THE HONOURABLE SRI JUSTICE BATTU DEVANAND

THE HONOURABLE SRI JUSTICE A. HARI HARANADHA SARMA

WRIT APPEAL NO: 960/2025

Between:

1. BHUKYA GOPI,, S/O.VENKAIAH, AGED ABOUT 26 YEARS,
VILLAGE AGRICULTURE ASSISTANT (GR.LL), PONNAVARAM
VILLAGE, VEERULLAPADU MANDAL, NTR DISTRICT R/O.
D.NO.4-20/1, KAMMAVARIPALEM VILLAGE, NANDIGAMA
MANDAL, NTR DISTRICT-521 185.

...APPELLANT

AND

1. PERUMALLAPALLI SANDHYA, D/O.RAJARATNAM, AGED ABOUT
29 YEARS, OCC- VILLAGE AGRICULTURAL ASSISTANT, R/O.
D.NO.8-194, ANIGANDLAPADU, PENAGANDCHIPROLU
MANDAL, NTR DISTRICT, ANDHRA PRADESH.
2. STATE OF ANDHRA PRADESH, REPRESENTED BY ITS
PRINCIPAL SECRETARY DEPARTMENT OF AGRICULTURE,
SECRETARIAT, VELAGAPUDI, AMARAVATHI, GUNTUR
DISTRICT.
3. THE DIRECTOR, GRAMA SACHIVALAYAM AND WARD
SACHIVALAYAM DEPT. JAWAHAR AUTO NAGAR, VIJAYAWADA.
4. THE COLLECTOR AND DISTRICT MAGISTRATE,
MACHILIPATNAM, KRISHNA DISTRICT.
5. DISTRICT AGRICULTURE OFFICER, KRISHNA DISTRICT,
MACHILIPATNAM.

6. DISTRICT AGRICULTURE OFFICER, NTR DISTRICT.
7. DISTRICT AGRICULTURE OFFICER, ELURU DISTRICT.
8. KATHI VENKATA SURUJANA, W/O. UNKNOWN, PENAMAKURU SECRETARIAT, THOTLAVALLURU MANDAL, KRISHNA DISTRICT. ALSO AT KANCHIKACHERLA 3 SECRETARIAT, KANCHIKACHERLA MANDAL, NTR DISTRICT.
9. PAPTALA HANEESH VARMA, S/O. UNKNOWN, KANCHIKACHERLA 2 SECRETARIAT, KANCHIKACHERLA MANDAL, NTR DISTRICT, ALSO AT- KOTHAPETA SECRETARIAT, KACHIKACHERLA MANDAL, NTR DISTRICT. (RESPONDENTS 8 AND 9 ARE NOT NECESSARY PARTIES)
10. MUDU GOPI, S/O. SANDYA AGED ABOUT 35 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LI), KANURU 2 VILLAGE, VUYURU MANDAL, KRISHNA DISTRICT, R/O D.NO 111-1B, GOPALAPURAM VILLAGE, A KONDURU MANDAL, NTR DISTRICT.
11. PADILAM VENKATESWARARAO, S/O KOTAIAH, AGED 38 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), INAPUDI VILLAGE, PAMIDIMUKKALA MANDAL, KRISHNA DISTRICT, R/O D.NO 1-135, AKKPALEM VILLAGE, TIRUVURU MANDAL, NTR DISTRICT.
12. KANNEPOGU SUDHA, D/O PRASAD ,AGED 29 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), KATURU 2 VILLAGE, VUYURU MANDAL, KRISHNA DISTRICT, R/O D.NO 1-11, MUNUKULLA VILLAGE, TIRUVURU MANDAL, NTR DISTRICT.
13. PODUGU LAKSHMI PRASAD, S/O LAKSHMANA RAO ,AGED 37 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), KETHANAKONDA 1 VILLAGE, IBRAHIMPATNAM MANDAL, NTR DISTRICT. R/O D.NO. 7-80, PENUGANCHIPROLU VILLAGE, PENUGANCHIPROLU MANDAL, NTR DISTRICT.
14. KOTA PRATAP, S/O LAKSHMAIAH, AGED 38 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), KOLAVENNU VILLAGE, KANKIPADU MANDAL, KRISHNA DISTRICT. R/O D.NO 2-136, POKKUNURU VILLAGE, CHANDARLAPADU MANDAL, NTR DISTRICT
15. MEDEPALLI SRIKANTH, S/O NAGESWARA RAO, AGED 30 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL) VINNAKOTA ,GUDLAVALLERU MANDAL, KRISHNA DISTRICT.

R/O D.NO 1-555-3A, BAPUJI NAGAR,GIDIVADA VILLAGE,
GUDIVADA MANDAL, KRISHNA DISTRICT.

- 16.PALLIPAMU RAJESH, S/O RAJA, AGED 28 YEARS, VILLAGE
AGRICULTURE ASSISTANT (GR.II) GOPAVARAM 1
VILLAGE, MUSUNURU MANDAL,ELURU DISTRICT , R/O
D.NO. 2-164/A, KOTHAPALLI VILLAGE, BAPULAPADU MANDAL,
KRISHNA DISTRICT.
- 17.KURAGANTI SRI RAMA MURTHY, S/O SYAM BABU,AGED 25
YEARS,VILLAGE AGRICULTURE ASSISTANT (GR.II),
NACHUGUNTA VILLAGE, NAGAYALANKA MANDAL, KRISHNA
DISTRICT. R/O D. NO. 1-294,CHINTALAPADU VILLAGE,
CHANDARLAPADU MANDAL, NTR DISTRICT.
- 18.BHUKYA KRISHNA MADHAVI LATHA, D/O LALU, AGED 29
YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II),
BHOGIREDDYPALLI VILLAGE, MACHILIPATNAM MANDAL,
KRISHNA DISTRICT.,R/O D.NO. 3-82, VEMIREDDYPALLI
VILLAGE, VISSANNAPETA MANDAL, NTR DISTRICT.
- 19.THUMMALA BRAHMAM, S/O MADHAVARAO, AGED 26 YEARS,
VILLAGE AGRICULTURE ASSISTANT (GR.II).
PEDAKALLEPALLI VILLAGE, MOPIDEVI MANDAL, KRISHNA
DISTRICT. R/O D.NO 11-20/A, SIVAPURAM VILLAGE,
PENUGANCHIPROLU MANDAL, NTR DISTRICT.
- 20.SHEKU GOPAIAH, S/O SRINU, AGED 27 YEARS, VILLAGE
AGRICULTURE ASSISTANT (GR.II), ETIMOGA VILLAGE,
NAGAYALANKA MANDAL, KRISHNA. R/O D.NO. 2-149/1,
ROLUPADI, VUYYURU MANDAL, KRISHNA DISTRICT.
- 21.PHANINDRA VAJRALA, S/O VENKAIAH, AGED 34 YEARS,
VILLAGE AGRICULTURE ASSISTANT (GR.II),
THAMMAPALEM1 VILLAGE, MACHILIPATNAM MANDAL,
KRISHNA DISTRICT. R/O D.NO 6-813/40, KAKANI NAGAR,
JAGGAIHPETA VILLAGE, JAGGAIHPETA MANDAL, NTR
DISTRICT.
- 22.AMBOJI RATNA KUMAR, S/O CHINNI, AGED 42 YEARS, VILLAGE
AGRICULTURE ASSISTANT (GR.II), MEDURU VILLAGE,
PAMIDIMUKKALA MANDAL, KRISHNA DISTRICT. R/O D.NO 5-168,
CHILLAKALLU VILLAGE, JAGGAIHPETA MANDAL, NTR
DISTRICT.
- 23.DARAVATHU RAVI TEJA, S/O BITCHA, AGED 37 YEARS, VILLAGE

AGRICULTURE ASSISTANT (GR.LL), PEDAKALLEPALLI 2 VILLAGE, MOPIDEVI MANDAL, KRISHNA DISTRICT. R/O D.NO 8-12, KRISHNARAOPALEM VILLAGE, A KONDURU MANDAL, NTR DISTRICT.

24. CHENNEM ESTER RANI, D/O YESUDASU, AGED 28 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), ZAMIGOLVAPALLI VILLAGE, PAMARRU MANDAL, KRISHNA DISTRICT. R/O D.NO. 3-63, DODDADEVARAPADU VILLAGE, VEERULLAPADU MANDAL, NTR DISTRICT.
25. REDDY VENKATA LAKSHMI, REDDY VENKATA LAKSHMI, D/O PRASADARAO, AGED 27 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), CHAKKAPALLI VILLAGE, MUSUNURU MANDAL, ELURU DISTRICT. R/O D.NO 4-12, VADLAMANU VILLAGE, AGIRIPALLI MANDAL, ELURU DISTRICT
26. KATARAPU LAKSHMANA RAO, S/O KUTUMBARAO, AGED 27 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), MULAPADU 1 VILLAGE, IBRAHIMPATNAM MANDAL, NTR DISTRICT. R/O D.NO. 2-36, PEDDAPURAM VILLAGE, VERRULLAPADU MANDAL, NTR DISTRICT.
27. KOTAMSETTY VENKATESH, S/O VELUGONDA NAIDU, AGED 31 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), PURITIPADU VILLAGE, GUDLAVALLERU MANDAL, KRISHNA DISTRICT. R/O D.NO. 4-73/A, GARIKAPADU VILLAGE, JAGGAIHPETA MANDAL, NTR DISTRICT.
28. VINJAMURI VENKATESH, S/O AKKULU, AGED 28 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), YALAMARRU VILLAGE, PEDAPARUPUDI MANDAL, KRISHNA DISTRICT. R/NO.2-C/13, THAKKELLAPADU VILLAGE, JAGGAIHPETA MANDAL, NTR DISTRICT.
29. ADOTHU VENKATESH, S/O NAGESWARARAO, AGED 24 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), SERI VELPURU VILLAGE, GUDLAVALLERU MANDAL, KRISHNA DISTRICT. R/O D.NO 2-20, JAYANTHIPURAM VILLAGE, JAGGAIHPETA MANDAL, NTR DISTRICT.
30. GUDIMALLA VEERABABU, S/O LAKSHMI NARAYANA, AGED 33 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), KAZA 1 VILLAGE, MOVVA MANDAL, KRISHNA DISTRICT. R/NO. D.NO 1-19/1, ANUMANCHIPALLI VILLAGE, JAGGAIHPETA

MANDAL,NTR DISTRICT.

31. CHINTA SIVA GOPI, S/O SIVA RAMA KRISHNA, AGED 25 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), PEDAPARUPUDI VILLAGE, PEDAPARUPUDI MANDAL, KRISHNA DISTRICT. R/O D.NO.2-49, ANIGANDLAPADU VILLAGE, PENUGANCHIPROLU MANDAL, NTR DISTRICT.
32. MURIKIPUDI CHANDRA SEKHAR, S/O VENKATA RAMANA, AGED 30 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), LANKAPALLI VILLAGE, PAMIDIMUKKALA MANDAL, KRISHNA DISTRICT. R/O D.NO. 12-48, ANIGANDLAPADU VILLAGE, PENUGANCHIPROLU MANDAL,NTR DISTRICT.
33. NALLAGATLA BHIKSHALU, S/O DASU, AGED 32 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), MUKKAPADU VILLAGE, UNGUTURU MANDAL, KRISHNA DISTRICT, R/O D.NO 1-153/A, MEEDURU VILLAGE, GAMPALAGUDEM MANDAL, NTR DISTRICT.
34. VELUPURI RAMBABU, S/O NARASIMHA RAO, AGED 32 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), DOSAPADU VILLAGE, PEDAPARUPUDI MANDAL, KRISHNA DISTRICT. R/O D.O 3-111, CHEVUTURU VILLAGE, G KONDURU MANDAL, NTR DISTRICT.
35. BHUKYA RAMU NAIK, S/O KRISHNA, AGED 29 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), EDURUMONDI VILLAGE, NAGAYALANKA MANDAL, KRISHNA DISTRICT. R/O D.NO 1-158, KONDURU THANDA, KHAMBHAMPADU VILLAGE, A KONDURU MANDAL NTR DISTRICT.
36. BHUKYA SRI LATHA, D/O KONDA, AGED 25 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), VADAPALEM VILLAGE,MACHILIPATNAM MANDAL, KRISHNA DISTRICT. R/O D.NO 6-38, MAKKAPETA VILLAGE,VATSAVAI MANDAL, NTR DISTRICT.
37. GUDAPANENI UDAY KIRAN, S/O PULLAIAH, AGED 25 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), RAMANAPUDI VILLAGE, GUDIVADA MANDAL, KRISHNA DISTRICT. R/O D.NO.6-38, GOWRAVARAM VILLAGE, JAGGAIHPET MANDAL, NTR DISTRICT.
38. DASARI VASU SRI, D/O KAMESWARARAO, AGED 28 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), KANURU

VILLAGE, MACHILIPATNAM MANDAL, KRISHNA DISTRICT.
R/O D.NO.12-61-A, NUNNA VILLAGE, VIJAYAWADA RURAL
MANDAL, NTR DISTRICT.

39. BOLLEPOGU NAVEEN KUMAR, S/O VENKATESWARLU, AGED 31 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), CHINAPARUPUDI VILLAGE, PEDAPARUPUDI MANDAL, KRISHNA DISTRICT. R/O D.NO. 1-123, ERUKOPADU VILLAGE, TIRUVURU MANDAL, NTR DISTRICT. RESPONDENT NO.10 TO 39 ARE IMPEADED AS PER C.O.DT.17.11.2025 VIDE I.A.NO.3 OF 2025 IN W.A.NO.960 OF 2025.
40. NANDURU ASHOK BABU, S/O. SANGAIAH, AGED ABOUT 29 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. KONATAPALLI VILLAGE, VEERULLAPADU MANDAL, NTR DISTRICT, ANDHRA PRADESH.
41. SHAIK KALEESHA, S/O. SHAIK MEERAVALI, AGED ABOUT 28 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. 2-151, SUBBAIGUDEM VILLAGE, PENUGANCHIPROLU MANDAL, NTR DISTRICT, ANDHRA PRADESH.
42. MENDEM SWETHA, D/O. MENDEM BALASUNDARAM, AGED ABOUT 28 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. VISSANAPADU VILLAGE, VISSANAPADU MANDAL, NTR DISTRICT, ANDHRA PRADESH.
43. GANGULA VADDIKASULU, S/O. GANGULA EDUKONDALU, AGED ABOUT 25 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. SUNKOLLU VILLAGE, NUZUVID MANDAL, ELURU DISTRICT, ANDHRA PRADESH
44. VELUPULA VENU GOPAL, S/O. VELUPULA SRINIVASA RAO, AGED ABOUT 30 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. CHINTALAPADU VILLAGE, CHANDARLAPADU MANDAL, NTR DISTRICT, ANDHRA PRADESH.
45. VALIBOINA CHANDRASEKHAR, S/O. MURALI MOHANA RAO AGED ABOUT 48 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. CHINTALAPADU VILLAGE, CHANDARLAPADU MANDAL, NTR DISTRICT, ANDHRA PRADESH.
46. GANIMISETTY SOWMYA, D/O, G. BASAVARAO, AGED ABOUT 32 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O.

KODURU VILLAGE, A KODURU MANDAL, NTR DISTRICT, ANDHRA PRADESH.

47. DANDA ASHWINI, D/O. VENKATADRI NAIDU, AGED ABOUT 25 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. ANIGANDLAPADU VILLAGE, PENUGANCHIPROLU MANDAL, KRISHNA DISTRICT, ANDHRA PRADESH.
48. BEKKAM RAVI TEJA, S/O BEKKAM SRIDHAR, AGED ABOUT 24 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. 1-15/1, NAGULURU, REDDIGUDEM, KRISHNA DISTRICT, ANDHRA PRADESH
49. VARAGALA ARUNA KUMARI, D/O. VARAGALA VENKATESWARARAO, AGED ABOUT 36 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. VELVADAM VILLAGE, MYLAVARAM MANDAL, PRESENTLY NTR DISTRICT(KRISHNA), ANDHRA PRADESH.
50. GORREPATI SWAPNA, D/O. PULLAIAH, AGED ABOUT 28 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. D.NO.4-537, SC COLONY, MUNDLAPADU, PENUGANCHIPROLU MANDAL, PRESENTLY NTR DISTRICT(KRISHNA), ANDHRA PRADESH.
51. BANAVOTHU NIROSHA, D/O. RAJA GOPALA RAO, AGED ABOUT 27 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. D.NO.2-52, KILASPURAM VILLAGE, IBRAHIMPATNAM MANDAL, NTR DISTRICT, ANDHRA PRADESH.
52. MALLADI NAGARAJU, D/O AZASIAH, AGED ABOUT 29 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O D NO 1074/1, HARIJANWADA REDDIGUDENN, TIRUVURU REDDIGUDEM MANDAL, NTR DISTRICT ANDHRA PRADESH-521215.
53. KOLUSA UMAMAHESHWARA RAO, S/O. LAKSHMANA, AGED ABOUT 26 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. VATSAVAI VILLAGE, VATSAVAI MANDAL, NTR DISTRICT, ANDHRA PRADESH.
54. MUPPALLA DURGA PRASAD RAO, S/O. YEDUKONDALU, AGED ABOUT 36 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. KOTHAPETA VILLAGE, KANCHIKACHERLA MANDAL, NTR DISTRICT, ANDHRA PRADESH.

55. UPPATALA SAI KIRAN, S/O. JAMALIAH, AGED ABOUT 24 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. RAJUPETA VILLAGE, TIRIVURU MANDAL, NTR DISTRICT, ANDHRA PRADESH.

56. GOTTIMUKKALA VEERABABU, S/O. SUBBAIAH, AGED ABOUT 36 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. GANDRAI VILLAGE, JAGGAIPETA MANDAL, NTR DISTRICT, ANDHRA PRADESH.

57. NAGA RATNA PRIYA, D/O. PADMARAO, AGED ABOUT 27 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. D.NO.2-17, VTC MITTAGUDEM, NUZVIDU MANDAL, KRISHNA DISTRICT, ANDHRA PRADESH. RESPONDENTS NO.40 TO 57 ARE IMPLEADED AS PER C.O.DT.17.11.2025 VIDE I.A.NO.4 OF 2025 IN W.A.960 OF 2025.

...RESPONDENT(S):

Counsel for the Appellant:

1. ADAPA RAMYA SAHITHI NAIDU

Counsel for the Respondent(S):

1. GP FOR SERVICES I

2. CHUKKA HARIKA

3. DODDALA PRUDHVI TEJA

4. GP FOR SERVICES II

WRIT APPEAL NO: 961/2025

Between:

1. MARRI PRAVEEN,, S/O.VENKATARAMAIAH, AGED ABOUT 29 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL) THURLAPADU VILLAGE, CHANDARLAPADU MANDAL, NTR DISTRICT. R/O. D.NO.2-68, JAYANTHI VILLAGE,

VEERULLAPADU MANDAL, NTR DISTRICT-521 170.

2. JUTTUKONDA PAVAN KUMAR,, S/O.VENKATESWARLU, AGED ABOUT 24 YEARS VILLAGE AGRICULTURE ASSISTANT (GR.LL), GOPINENIPALEM VILLAGE, VATSAVAI MANDAL, NTR DISTRICT. R/O.D.NO.8-24, SHERMOHAMMADPETA, JAGGAYYAPET MANDAL, NTR DISTRICT-521 175.
3. SAMA PADMA,, W/O.KRISHNAIAH, AGED ABOUT 40 YEARS, VILLAGE AGRICULTURE ASSISTANT, MANGOLLU RSK, VASTAVAYI MANDAL, NTR DISTRICT, R/O. NEARYERRA KALUVA, JAGGAYYAPET MANDAL, NTR DISTRICT-521 175
4. NAKIRIKANTI AJAY,, S/O.SRINU, AGED ABOUT 28 YEARS. VILLAGE AGRICULTURE ASSISTANT (GR.LL), VENKATAPURAM VILLAGE, PENUGANCHIPROLU MANDAL, NTR DISTRICT R/O. 46/A, RAMACHANDRAPURAM VILLAGE, VATSAVAI MANDAL, NTR DISTRICT - 521 178.
5. KUKKAMUDI RAGHU VARMA KUMAR,, S/O.AASEERVADAM, AGED ABOUT 35 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), KANCHIKACHERLA-1, KANCHIKACHERLA MANDAL, NTR DISTRICT R/O.H.NO.4-54, MUNDIPADU POST, PENUGANCHIPROLU MANDAL, NTR DISTRICT.
6. KEETHA RAVINDRA KUMAR,, S/O.KEETHA VENKATRAMANA RAO, AGED ABOUT 28 YEARS. VILLAGE AGRICULTURE ASSISTANT, DAMULURU VILLAGE, IBRAHIMPATNAM MANDAL, NTR DISTRICT. R/O. 1-50A, ANNAVARAM VILLAGE, JAGGAIHPET MANDAL, NTR DISTRICT
7. KANATHALA JAGADEESH,, S/O.CHINNA NARAYANA, AGED ABOUT 24 YEARS. VILLAGE AGRICULTURE ASSISTANT (GR.LL), BANDIPALEM VILLAGE, JAGGAYYAPETA MANDAL, NTR DISTRICT. R/O. D.NO.74-2, VATSAVAI VILLAGE, VATSAVAI MANDAL, NTR DISTRICT - 521 402.
8. JYOTHI VENU,, S/O. KONDA, AGED ABOUT 26 YEARS. VILLAGE AGRICULTURE ASSISTANT (GR.LL), PENUGANCHIPROLU-3 VILLAGE, PENUGANCHIPROLU MANDAL, NTR DISTRICT. R/O.D.NO.1-132, VATSAVAI VILLAGE, VATSAVAI MANDAL, NTR DISTRICT-521 402
9. MADASU NAGESH,, S/O.RAMPULLAIAH, AGED ABOUT 25 YEARS. VILLAGE AGRICULTURE ASSISTANT (GR.LL), GUMMADIDURRU VILLAGE, PENUGANCHIPROLU MANDAL,

NTR DISTRICT, D.NO. 3-11, KANNEVEEDU VILLAGE, VATSAVAI MANDAL, NTR DISTRICT-521 190.

10. NAGULAVANCHA MANIKANTA,, S/O.SRINIVASA RAO, AGED ABOUT 29 YEARS. VILLAGE AGRICULTURE ASSISTANT (GR.LL), ROLUPADI VILLAGE, TIRUVURU MANDAL, NTR DISTRICT. R/O.D.NO.2-7, PEDDAKOMIRA VILLAGE, GAMPALAGUDEM MANDAL, NTR DISTRICT-521 403
11. GALI RAMBABU,, S/O.GOPALA RAO, AGED ABOUT 30 YEARS. VILLAGE AGRICULTURE ASSISTANT (GR.LL), MUNDLAPADU VILLAGE, PENUGANCHIPROLU MANDAL, NTR DISTRICT. R/O.D.NO. 1-58/A, KAMBHAMPADU VILLAGE, VEERULLAPADU MANDAL, NTR DISTRICT - 521 402.
12. KEETHA VENKATESH,, S/O.SRINIVASARAO, AGED ABOUT 27 YEARS. VILLAGE AGRICULTURE ASSISTANT (GR.LL), KANCHIKACHERLA-2, KANCHIKACHERLA MANDAL, NTR DISTRICT. R/O.D.NO.4-136-1, ANIGANDLAPADU VILLAGE, PENUGANCHIPROLU MANDAL, NTR DISTRICT.
13. SESHAM MANISHA, D/O. KANAKA RAJU AGED ABOUT 25 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), CHEVITIKALLU VILLAGE, KANCHIKACHERLA MANDAL, NTR DISTRICT.

...APPELLANT(S)

AND

1. PERUMALLAPALLI SANDHYA, D/O.RAJARATNAM, AGED ABOUT 29 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. D.NO.8-194, ANIGANDLAPADU, PENAGANDCHIPROLU MANDAL, NTR DISTRICT, ANDHRA PRADESH.
2. STATE OF ANDHRA PRADESH, REPRESENTED BY ITS PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, SECRETARIAT, VELAGAPUDI, AMARAVATHI, GUNTUR DISTRICT.
3. THE DIRECTOR, GRAMA SACHIVALAYAM AND WARD SACHIVALAYAM DEPT. JAWAHAR AUTO NAGAR, VIJAYAWADA.
4. THE COLLECTOR AND DISTRICT MAGISTRATE, MACHILIPATNAM, KRISHNA DISTRICT.
5. DISTRICT AGRICULTURE OFFICER, KRISHNA DISTRICT,

MACHILIPATNAM.

6. DISTRICT AGRICULTURE OFFICER, NTR DISTRICT.
7. DISTRICT AGRICULTURE OFFICER, ELURU DISTRICT.
8. BHUKYA GOPI, S/O. UNKNOWN, CHODAVARAM SECRETARIAT, PEDANA MANDAL, KRISHNA DISTRICT. ALSO AT PONNAVARAM SECRETARIAT, VEERULLAPADU MANDAL, NTR DISTRICT.
9. KATHI VENKATA SURUJANA, W/O. UNKNOWN, PENAMAKURU SECRETARIAT, THOTLAVALLURU MANDAL, KRISHNA DISTRICT. ALSO AT KANCHIKACHERLA 3 SECRETARIAT, KANCHIKACHERLA MANDAL, NTR DISTRICT.
10. PAPTIA HANEESH VARMA, S/O. UNKNOWN, KANCHIKACHERLA 2 SECRETARIAT, KANCHIKACHERLA MANDAL, NTR DISTRICT, ALSO AT KOTHAPETQA SECRETARIAT, KACHIKACHERLA MANDAL, NTR DISTRICT. (RESPONDENTS 8 TO 10 ARE NOT NECESSARY PARTIES)
11. NANDURU ASHOK BABU, S/O. SANGAIAH, AGED ABOUT 29 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. KONATAPALLI VILLAGE, VEERULLAPADU MANDAL, NTR DISTRICT, ANDHRA PRADESH.
12. SHAIK KALEESHA, S/O. SHAIK MEERAVALI, AGED ABOUT 28 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. 2-151, SUBBAIGUDEM VILLAGE, PENUGANCHIPROLU MANDAL, NTR DISTRICT, ANDHRA PRADESH.
13. MENDEM SWETHA, D/O. MENDEM BALASUNDARAM, AGED ABOUT 28 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. VISSANAPADU VILLAGE, VISSANAPADU MANDAL, NTR DISTRICT, ANDHRA PRADESH.
14. GANGULA VADDIKASULU, S/O. GANGULA EDUKONDALU, AGED ABOUT 25 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. SUNKOLLU VILLAGE, NUZUVID MANDAL, ELURU DISTRICT, ANDHRA PRADESH.
15. VELUPULA VENU GOPAL, S/O. VELUPULA SRINIVASA RAO, AGED ABOUT 30 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, RIO. CHINTALAPADU VILLAGE, CHANDARLAPADU MANDAL, NTR DISTRICT, ANDHRA PRADESH.

16. VALIBOINA CHANDRASEKHAR, S/O. MURALI MOHANA RAO
AGED ABOUT 48 YEARS, OCC VILLAGE AGRICULTURAL
ASSISTANT, R/O. CHINTALAPADU VILLAGE,
CHANDARLAPADU MANDAL, NTR DISTRICT, ANDHRA
PRADESH.
17. GANIMISETTY SOWMYA, D/O, G. BASAVARAO, AGED ABOUT 32
YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O.
KODURU VILLAGE, A KODURU MANDAL, NTR DISTRICT,
ANDHRA PRADESH.
18. DANDA ASHWINI, D/O. VENKATADRI NAIDU, AGED ABOUT 25
YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O.
ANIGANDLAPADU VILLAGE, PENUGANCHIPROLU MANDAL,
KRISHNA DISTRICT, ANDHRA PRADESH.
19. BEKKAM RAVI TEJA, S/O BEKKAM SRIDHAR, AGED ABOUT 24
YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. 1-
15/1, NAGULURU, REDDIGUDEM, KRISHNA DISTRICT, ANDHRA
PRADESH
20. VARAGALA ARUNA KUMARI, D/O. VARAGALA
VENKATESWARARAO, AGED ABOUT 36 YEARS, OCC VILLAGE
AGRICULTURAL ASSISTANT, R/O. VELVADAM VILLAGE,
MYLAVARAM MANDAL, PRESENTLY NTR
DISTRICT(KRISHNA), ANDHRA PRADESH.
21. GORREPATI SWAPNA, D/O. PULLAIAH, AGED ABOUT 28 YEARS,
OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. D.NO.4-
537, SC COLONY, MUNDLAPADU, PENUGANCHIPROLU
MANDAL, PRESENTLY NTR DISTRICT(KRISHNA), ANDHRA
PRADESH.
22. BANAVOTHU NIROSHA, D/O. RAJA GOPALA RAO, AGED ABOUT
27 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O.
D.NO.2-52, KILASPURAM VILLAGE, IBRAHIMPATNAM MANDAL,
NTR DISTRICT, ANDHRA PRADESH.
23. MALLADI NAGARAJU, D/O AZASIAH, AGED ABOUT 29 YEARS,
OCC VILLAGE AGRICULTURAL ASSISTANT, R/O D NO
1074/1, HARIJANWADA REDDIGUDENN, TIRUVURU
REDDIGUDEM MANDAL, NTR DISTRICT ANDHRA
PRADESH-521215.
24. KOLUSA UMAMAHESHWARA RAO, S/O. LAKSHMANA, AGED
ABOUT 26 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT,

R/O. VATSAVAI VILLAGE, VATSAVAI MANDAL,NTR DISTRICT,
ANDHRA PRADESH

25. MUPPALLA DURGA PRASAD RAO, S/O. YEDUKONDALU, AGED ABOUT 36 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. KOTHAPETA VILLAGE, KANCHIKACHERLA MANDAL, NTR DISTRICT, ANDHRA PRADESH.
26. UPPATALA SAI KIRAN, S/O. JAMALIAH, AGED ABOUT 24 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. RAJUPETA VILLAGE, TIRIVURU MANDAL, NTR DISTRICT, ANDHRA PRADESH.
27. GOTTIMUKKALA VEERABABU, S/O. SUBBAIAH, AGED ABOUT 36 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. GANDRAI VILLAGE, JAGGAIPETA MANDAL, NTR DISTRICT, ANDHRA PRADESH.
28. NAGA RATNA PRIYA, D/O. PADMARAO, AGED ABOUT 27 YEARS, OCC VILLAGE AGRICULTURAL ASSISTANT, R/O. D.NO.2-17, VTC MITTAGUDEM, NUZVIDU MANDAL, KRISHNA DISTRICT, ANDHRA PRADESH. RESPONDENTS NO.11 TO 28 ARE IMPLEADED AS PER C.O.DT.17.11.2025 VIDE I.A.NO.4 OF 2025 IN W.A.961 OF 2025.
29. MUDU GOPI, S/O. SANDYA AGED ABOUT 35 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LI), KANURU 2 VILLAGE, VUYYURU MANDAL, KRISHNA DISTRICT, R/O D.NO 111-1B, GOPALAPURAM VILLAGE, A KONDURU MANDAL, NTR DISTRICT.
30. PADILAM VENKATESWARARAO, S/O KOTAIAH, AGED 38 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), INAPUDI VILLAGE, PAMIDIMUKKALA MANDAL, KRISHNA DISTRICT, R/O D.NO 1-135, AKKAPALEM VILLAGE, TIRUVURU MANDAL, NTR DISTRICT.
31. KANNEPOGU SUDHA, D/O PRASAD ,AGED 29 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), KATURU 2 VILLAGE, VUYYURU MANDAL, KRISHNA DISTRICT, R/O D.NO 1-11, MUNUKULLA VILLAGE, TIRUVURU MANDAL, NTR DISTRICT.
32. PODUGU LAKSHMI PRASAD, S/O LAKSHMANA RAO ,AGED 37 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), KETHANAKONDA 1 VILLAGE, IBRAHIMPATNAM MANDAL, NTR DISTRICT. R/O D.NO. 7-80, PENUGANCHIPROLU VILLAGE,

PENUGANCHIPROLU MANDAL, NTR DISTRICT.

33. KOTA PRATAP, S/O LAKSHMAIAH, AGED 38 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), KOLAVENNU VILLAGE, KANKIPADU MANDAL, KRISHNA DISTRICT. R/O D.NO 2-136, POKKUNURU VILLAGE, CHANDARLAPADU MANDAL, NTR DISTRICT.
34. MEDEPALLI SRIKANTH, S/O NAGESWARA RAO, AGED 30 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II) VINNAKOTA, GUDLAVALLERU MANDAL, KRISHNA DISTRICT. R/O D.NO 1-555-3A, BAPUJI NAGAR, GIDIVADA VILLAGE, GUDIVADA MANDAL, KRISHNA DISTRICT.
35. PALLIPAMU RAJESH, S/O RAJA, AGED 28 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II) GOPAVARAM 1 VILLAGE, MUSUNURU MANDAL, ELURU DISTRICT, R/O D.NO. 2-164/A, KOTHAPALLI VILLAGE, BAPULAPADU MANDAL, KRISHNA DISTRICT.
36. KURAGANTI SRI RAMA MURTHY, S/O SYAM BABU, AGED 25 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), NACHUGUNTA VILLAGE, NAGAYALANKA MANDAL, KRISHNA DISTRICT. R/O D. NO. 1-294, CHINTALAPADU VILLAGE, CHANDARLAPADU MANDAL, NTR DISTRICT.
37. BHUKYA KRISHNA MADHAVI LATHA, D/O LALU, AGED 29 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), BHOGIREDDYPALLI VILLAGE, MACHILIPATNAM MANDAL, KRISHNA DISTRICT., R/O D.NO. 3-82, VEMIREDDYPALLI VILLAGE, VISSANNAPETA MANDAL, NTR DISTRICT.
38. THUMMALA BRAHMAM, S/O MADHAVARAO, AGED 26 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II). PEDAKALLEPALLI VILLAGE, MOPIDEVI MANDAL, KRISHNA DISTRICT. R/O D.NO 11-20/A, SIVAPURAM VILLAGE, PENUGANCHIPROLU MANDAL, NTR DISTRICT.
39. SHEKU GOPAIAH, S/O SRINU, AGED 27 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), ETIMOGA VILLAGE, NAGAYALANKA MANDAL, KRISHNA. R/O D.NO. 2-149/1, ROLUPADI, VUYURU MANDAL, KRISHNA DISTRICT.
40. PHANINDRA VAJRALA, S/O VENKAIAH, AGED 34 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), THAMMAPALEM1 VILLAGE, MACHILIPATNAM MANDAL,

KRISHNA DISTRICT. R/O D.NO 6-813/40, KAKANI NAGAR,
JAGGIAHPETA VILLAGE, JAGGIAHPETA MANDAL, NTR
DISTRICT.

41. AMBOJI RATNA KUMAR, S/O CHINNI, AGED 42 YEARS, VILLAGE
AGRICULTURE ASSISTANT (GR.II), MEDURU VILLAGE,
PAMIDIMUKKALA MANDAL, KRISHNA DISTRICT. R/O D.NO 5-168,
CHILLAKALLU VILLAGE, JAGGIAHPETA MANDAL, NTR
DISTRICT.
42. DARAVATHU RAVI TEJA, S/O BITCHA, AGED 37 YEARS, VILLAGE
AGRICULTURE ASSISTANT (GR.LL), PEDAKALLEPALLI 2
VILLAGE, MOPIDEVI MANDAL, KRISHNA DISTRICT. R/O
D.NO 8-12, KRISHNARAOPALEM VILLAGE, A KONDURU
MANDAL, NTR DISTRICT.
43. CHENNEM ESTER RANI, D/O YESUDASU, AGED 28 YEARS,
VILLAGE AGRICULTURE ASSISTANT (GR.II),
ZAMIGOLVAPALLI VILLAGE, PAMARRU MANDAL, KRISHNA
DISTRICT. R/O D.NO. 3-63, DODDADEVARAPADU VILLAGE,
VEERULLAPADU MANDAL, NTR DISTRICT.
44. REDDY VENKATA LAKSHMI, D/O PRASADARAO, AGED 27
YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL),
CHAKKAPALLI VILLAGE, MUSUNURU MANDAL, ELURU
DISTRICT . R/O D.NO 4-12, VADLAMANU VILLAGE,
AGIRIPALLI MANDAL, ELURU DISTRICT.
45. KATARAPU LAKSHMANA RAO, S/O KUTUMBARAO, AGED 27
YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II),
MULAPADU 1 VILLAGE, IBRAHIMPATNAM MANDAL, NTR
DISTRICT. R/O D.NO. 2-36, PEDDAPURAM VILLAGE,
VERRULLAPADU MANDAL, NTR DISTRICT.
46. KOTAMSETTY VENKATESH, S/O VELUGONDA NAIDU, AGED 31
YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL),
PURITIPADU VILLAGE, GUDLAVALLERU MANDAL, KRISHNA
DISTRICT. R/O D.NO. 4-73/A, GARIKAPADU VILLAGE,
JAGGIAHPETA MANDAL, NTR DISTRICT
47. VINJAMURI VENKATESH, S/O AKKULU, AGED 28 YEARS,
VILLAGE AGRICULTURE ASSISTANT (GR.II), YALAMARRU
VILLAGE, PEDAPARUPUDI MANDAL, KRISHNA DISTRICT.
R/NO.2-C/13, THAKKELLAPADU VILLAGE, JAGGIAHPETA
MANDAL, NTR DISTRICT.

48. ADOTHU VENKATESH, S/O NAGESWARARAO, AGED 24 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), SERI VELPURU VILLAGE, GUDLAVALLERU MANDAL, KRISHNA DISTRICT. R/O D.NO 2-20, JAYANTHIPURAM VILLAGE, JAGGAIHPETA MANDAL, NTR DISTRICT.
49. GUDIMALLA VEERABABU, S/O LAKSHMI NARAYANA, AGED 33 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), KAZA 1 VILLAGE, MOVVA MANDAL, KRISHNA DISTRICT. R/NO. D.NO 1-19/1, ANUMANCHIPALLI VILLAGE, JAGGAIHPETA MANDAL, NTR DISTRICT.
50. CHINTA SIVA GOPI, S/O SIVA RAMA KRISHNA, AGED 25 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), PEDAPARUPUDI VILLAGE, PEDAPARUPUDI MANDAL, KRISHNA DISTRICT. R/O D.NO.2-49, ANIGANDLAPADU VILLAGE, PENUGANCHIPROLU MANDAL, NTR DISTRICT.
51. MURIKIPUDI CHANDRA SEKHAR, S/O VENKATA RAMANA, AGED 30 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), LANKAPALLI VILLAGE, PAMIDIMUKKALA MANDAL, KRISHNA DISTRICT. R/O D.NO. 12-48, ANIGANDLAPADU VILLAGE, PENUGANCHIPROLU MANDAL, NTR DISTRICT.
52. NALLAGATLA BHIKSHALU, S/O DASU, AGED 32 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), MUKKAPADU VILLAGE, UNGUTURU MANDAL, KRISHNA DISTRICT, R/O D.NO 1-153/A, MEEDURU VILLAGE, GAMPALAGUDEM MANDAL, NTR DISTRICT.
53. VELUPURI RAMBABU, S/O NARASIMHA RAO, AGED 32 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), DOSAPADU VILLAGE, PEDAPARUPUDI MANDAL, KRISHNA DISTRICT. R/O D.O 3-111, CHEVUTURU VILLAGE, G KONDURU MANDAL, NTR DISTRICT.
54. BHUKYA RAMU NAIK, S/O KRISHNA, AGED 29 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), EDURUMONDI VILLAGE, NAGAYALANKA MANDAL, KRISHNA DISTRICT. R/O D.NO 1-158, KONDURU THANDA, KHAMBHAMPADU VILLAGE, A KONDURU MANDAL NTR DISTRICT.
55. BHUKYA SRI LATHA, D/O KONDA, AGED 25 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), VADAPALEM VILLAGE, MACHILIPATNAM MANDAL, KRISHNA DISTRICT. R/O D.NO 6-38, MAKKAPETA VILLAGE, VATSAVAI MANDAL, NTR

DISTRICT.

56. GUDAPANENI UDAY KIRAN, S/O PULLAIAH, AGED 25 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), RAMANAPUDI VILLAGE, GUDIVADA MANDAL, KRISHNA DISTRICT. R/O D.NO.6-38, GOWRAVARAM VILLAGE, JAGGAIHPET MANDAL, NTR DISTRICT.
57. DASARI VASU SRI, D/O KAMESWARARAO, AGED 28 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.LL), KANURU VILLAGE, MACHILIPATNAM MANDAL, KRISHNA DISTRICT. R/O D.NO.12-61-A, NUNNA VILLAGE, VIJAYAWADA RURAL MANDAL, NTR DISTRICT.
58. BOLLEPOGU NAVEEN KUMAR, S/O VENKATESWARLU, AGED 31 YEARS, VILLAGE AGRICULTURE ASSISTANT (GR.II), CHINAPARUPUDI VILLAGE, PEDAPARUPUDI MANDAL, KRISHNA DISTRICT. R/O D.NO. 1-123, ERUKOPADU VILLAGE, TIRUVURU MANDAL, NTR DISTRICT. RESPONDENT NO.29 TO 58 ARE IMPEADED AS PER C.O.DT.17.11.2025 VIDE I.A.NO.5 OF 2025 IN W.A.NO.961 OF 2025.

Counsel for the Appellant(S):

1. ADAPA RAMYA SAHITHI NAIDU

Counsel for the Respondent(S):

1. GP FOR SERVICES I
2. CHUKKA HARIKA
3. DODDALA PRUDHVI TEJA
4. GP FOR SERVICES II

WRIT APPEAL NO: 1004 of 2025**Between:**

1. B SUBBARAYUDU, S/O.SANJEEVA RAYUDU, AGED 27 YEARS,R/O D.NO.1-52, SC COLONY, MUTHUKUR, ASPARI, MUTHKUR POST, KURNOOL DISTRICT-518347
2. P.RAKSHITHA,, D/O.P.RANGASWAMY AGED 30 YEARS,R/O D.NO.1-52, SC COLONY, MUTHUKUR, ASPARI, MUTHKUR POST, KURNOOL DISTRICT-518347
3. B JAYADEEP,, S/O.DAVID RAJU, AGED 27 YEARS,R/O D.NO.1-52, SC COLONY, MUTHUKUR, ASPARI, MUTHKUR POST, KURNOOL DISTRICT-518347
4. CHALLA DHARANI,, S/O.CHALLA SUBBA REDDY, AGED 26 YEARS,R/O D.NO.1-52, SC COLONY, MUTHUKUR, ASPARI, MUTHKUR POST, KURNOOL DISTRICT-518347
5. VEMULA SANTHI,, D/O.V.RAMACHANDRA, AGED 34 YEARS,R/O D.NO.1-52, SC COLONY, MUTHUKUR, ASPARI, MUTHKUR POST, KURNOOL DISTRICT-518347

...APPELLANT(S)**AND**

1. P YASODA, D/O SREENIVASULU, AGED 31 YEARS VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, R S RANGAPURAM, BETHAMCHARLA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO HATHIBALAGALA, V ALUR MANDAL, KURNOOL DISTRICT.
2. S MANOJ KUMAR, S/O S.PEDDA MADDILETY, AGED 25 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, BIJINAVEMULA, RSK KOILKUNTIA MANDAL V NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO G HOSALLI, ADHONI MANDAL, KURNOOL DISTRICT.
3. L SUBRAMANYAM, S/O L SUBBARAYUDU, AGED 30 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, KOLIMIGUNDIA V AND M, KOILAKUNTIA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO HATHIBELAGAL OF ALUR MANDAL, KURNOOL DISTRICT.
4. S G GOVARDHAN, , S/O S RAMAIAH, AGED ABOUT 29 YEARS.

VILLAGE AGRICULTURAL ASSISTANT GRADE-11, GUNDUPAPALA, DOMIPADU M, KOILAKUNTIA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO JOHARAPURAM ASPARI ALUR, KURNOOL DISTRICT.

5. A CHINNAIAH, S/O A.CHINNA SUBBARAYUDU, AGED ABOUT 34 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, KOLIMIGUNDA, KOILAKUNTIA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO HALAHARI M, ALUR, KURNOOL DISTRICT.
6. A RAMAKRISHNA, S/O A.VENKATANNA, AGED ABOUT 34 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, KAYAPA, BANAGANAPALLE M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO JAMPAPURAM, KOSIGI, ADONI, KURNOOL DISTRICT.
7. U RIYAJUN, , S/O MAHABOOB RASOOL, AGED ABOUT 35 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, THUDUMULADINNE, RSK UYYELAWADA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO KOSIGI MANDAL, ADONI, KURNOOL DISTRICT. 7.
8. CH SUMALATHA, D/O C.BALAPULLAIAH, AGED ABOUT 26 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, MAYALUR, RSK UYYALAWADA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO PEDDAKADABUR MANDAL, ADONI, KURNOOL DISTRICT.
9. M SHAIK SIDDIK BASHA, , S/O M S JAFFAR BASHA, AGED ABOUT 24 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, HARIVARAM UYYALAWADA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO SUNKESWARIM MANTRALAYAM M, KURNOOL DISTRICT.
10. BVN ARAVIND, S/O B.NAGARAJU, AGED ABOUT 29 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, YERRAGUNTIA V, DHONE M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO TAMMADAPALLI, BANAGANIPALLI, KURNOOL DISTRICT.
11. A NAGA HARSHITHA, D/O. A.KRISHNA KUMAR, AGED 28 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, CHABOLU V, NANDYAL M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO MANTRIKI, ADONI, KURNOOL

DISTRICT.

- 12.S SANDEEP KUMAR, S/O. S.SREENIVASULU, AGED 27 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, THOLLAMADUGU V, KOLIMIGUNDIA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO BELDONA, CHIPPAGIRI M, KURNOOL DISTRICT.
- 13.Y SAMPATH KUMAR, S/O Y.PASULANNA, AGED 28 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, NAILA CHELIMETA V, DEVANAKONDA M, KURNOOL DISTRICT NOW POSTED TO KRISHNAGIRI V AND M, KURNOOL DISTRICT.
- 14.B SEKHAR, S/O B.G.CHINNA MADDILETY, AGED 35 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, GORUKALLU PANYAM M, NANDYAL KURNOOL DISTRICT, NOW POSTED TO LINGADAHALLI V HOLAGUNDA M, ALUR, KURNOOL DISTRICT.
- 15.B SIVA NAIK, S/O B.NAGASWAMY NAIK, AGED 31 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, BILLALAPURAM V NANDYAL M, KURNOOL DISTRICT, NOW POSTED TO KAMMARACHEDU V ALUR M, KURNOOL DISTRICT.
- 16.A STIPHEN, S/O A.RAMEISH, AGED ABOUT 26 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, GHERLOPALLE V OWK M, KURNOOL DISTRICT, NOW POSTED TO NOWLEKAL V PEDDAKADABUR M, ADONI, KURNOOL DISTRICT.
- 17.THE STATE OF ANDHRA PRADESH, REP BY ITS PRINCIPAL SECRETARY, DEPARTMENT OF GRAMA SACHIVALAYAMS AND WARD SACHIVALAYAMS, SECRETARIAT, VELAGAPUDI, AMARAVATHI.
- 18.THE DIRECTOR OF GRAMA SACHIVALAYAMS AND WARD SACHIVALAYAMS DEPARTMENT, JAWAHAR AUTO NAGAR, VIJAYAWADA, KRISHNA DISTRICT.
- 19.THE DISTRICT COLLECTOR, NANDYAL, NANDYAL DISTRICT.
- 20.THE DISTRICT COLLECTOR, KURNOOL, KURNOOL DISTRICT.
- 21.THE DISTRICT AGRICULTURAL OFFICER, NANDYAL, NANDYAL DISTRICT.
- 22.THE DISTRICT AGRICULTURAL OFFICER, KURNOOL, KURNOOL DISTRICT.
- 23.K LOKESH, OCC VILLAGE AGRICULTURAL ASSISTANT GR-LL,

WORKING AT JALADURGAM, PEAPULLY M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW UNDER ORDER OF TRANSFER TO UDUMULAPADU, DHONE ERSTWHILE KURNOOL DISTRICT.

- 24.V DIVAKAR YADAV, OCC VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT PEAPULLY M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW UNDER ORDER OF TRANSFER TO KOTHAKOTA, DHONE ERSTWHILE KURNOOL DISTRICT.
- 25.N BALA DEVAL NAIK, OCC VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT SULUKERI, KOWTHALAM M, KURNOOL DISTRICT, NOW UNDER ORDER OF TRANSFER TO UDUMULAPADU, DHONE ERSTWHILE KURNOOL DISTRICT.
- 26.B P ARUN KUMAR, OCC VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT JALADURGAM, PEAPULLY M, NANDYAL ERSTWHILE KURNOOL DISTRICT.
- 27.Y SAI MANASA, OCC VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT AKUMALLA, SANJAMALA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO KANALA, SANJAMALA MANDAL, NANDYAL, KURNOOL DISTRICT.
- 28.K HARI RAM, , OCC VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT R LINGAMDHENNE, SANJAMALA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO NOSSAM, SANJAMALA, NANDYAL ERSTWHILE KURNOOL DISTRICT.
- 29.K PRAVEEN KUMAR, OCC VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT ANNAVARAM OWK MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO KOLUGOTIA, KOILAKUNTIA, NANDYAL ERSTWHILE KURNOOL DISTRICT.
- 30.D DASTAGIRAMMA, AGED ABOUT 35 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, KOILAKUNTIA-1, KOILAKUNTIA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO BHEEMUNIPADU, KOILAKUNTIA M, NANDYAL ERSTWHILE KURNOOL DISTRICT.
- 31.P CHANDRA SEKHAR, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11, PETNIKOTA, KOLIMIGUNDIA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO YERRAGUDI, KOLIMIGUNDIA M, NANDYAL ERSTWHILE KURNOOL DISTRICT.

32. B P ARUN KUMAR, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11 KANDIKAYAPALLI PANYAM MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO BURRA REDDY PALLE, DORNIPADU MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT.
33. GANGAVARAM RANGA REDDY, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11, KRISTIPADU, DORNIPADU M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO PEDDAYEMMANURU, UYYALAWADA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT.
34. J NAVEENA KUMAR, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11, BANAGANAPALLI-5 BANAGANAPALLI M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO RANGAPURAM-2, BETHAMCHERLA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT.
35. R JANSI PRIYADARSHINI, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11, GADIVEMULA-1, GADIVEMULA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO KOLUGOTIA, VELDURTHY MANDAL, KURNOOL DISTRICT.
36. K SUDHARSHAN REDDY, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11, SEETHARAMAPURAM, BETHAMCHERLA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO H KOTTALA, BETHAMCHERLA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT.
37. CH LATHA, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11, CHINNAMALKAPURAM, DHONE M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO R KOTHAPALLI BETHAMCHERLA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT.
38. M PARTHAVI, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, GORVIMANUPALLI, KOLIMIGUNDIA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO PETNIKOTA KOLIMIKOTIA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT.
39. S MOHAN GOUD, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, PALUKUR-2, BANAGANAPALLI, NANDYAL KURNOOL DISTRICT, NOW POSTED TO YERRAGUDI, BANAGANAPALLI MANDAL, KURNOOL DISTRICT.

40.S MANJULA, OCC VILLAGE AGRICULTURAL ASSISTANT
GRADE-LL, PARNAPALLI, BANDIATMAKUR M, NANDYAL
KURNOOL DISTRICT, NOW POSTED TO BOLLAVARAM V,
MAHANANDI M, NANDYAL KURNOOL DISTRICT.

...RESPONDENT(S):

Counsel for the Appellant(S):

1.G V SHIVAJI

Counsel for the Respondent(S):

1.VADAPALLI RAMESH

2.GP FOR SERVICES I

3.GP FOR SERVICES II

WRIT APPEAL NO: 1005/2025

Between:

1. K.HARI NARAYANA,, S/O. K.ANJANAIAH, AGED 34 YEARS.
2. B.PRAKASH,, S/O. B.C.NARASIMHULU, AGED 28 YEARS
3. S.SUDHEER KUMAR,, S/O. S.RARNANJNEYULU, AGED 31 YEARS.
4. E.VENKATESH GOWD,, S/O. E.VENTAKARAMUDU, AGED 32 YEARS
5. K.ANIL KUMAR NAIDU,, S/O. RANGAMANI, AGED 29 YEARS
6. C.SUDHA,, S/O. SUBBA RATNAM, AGED 34 YEARS
7. G.SURESH,, S/O. PEDDA SUBRAMANYAM, AGED 29 YEARS
8. D.YAMINI,, D/O. MADHU KRISHNA, AGED 33 YEARS
9. B.ASHOK KUMARREDDY,, S/O. SIVA REDDY, AGED 31 YEARS
- 10.B.RAMAKRISHNA,, S/O. GOVINDU, AGED 27 YEARS
- 11.V.TRIVENI VADIA,, D/O. SIDDAIAH, AGED 27 YEARS
- 12.U.SURENDRA,, S/O. THIKKAI AH, AGED 29 YEARS
- 13.AZAHAR HUSSAIN,, S/O. SMD SUSSAIN, AGED 30 YEARS
- 14.B.CHANIKYUDU,, S/O. B.SUBBARAYUDU, AGED 29 YEARS

15. G.NAVEEN KUMAR REDDY, S/O. SUDHAKAR REDDY, AGED 27 YEARS 16.
16. Y.VINAY KUMAR,, S/O.VENKATA SURESH BABU,AGED 31 YEARS
17. B.LALU GOPI,, S/O. B.NADIPI LALU SWAMY, AGED 25 YEARS
18. B.JEBA BAKTHIYAR,, S/O. AZAHAR HUSSAIN, AGED 29 YEARS
19. R.PARAMESH KUMAR NAIK, S/O. R.LAXMA NAIK, AGED 29 YEARS

(ALL ARE OF SERVICES, NOTICES OF R/O- D.NO.1-52, SC COLONY, MUTHUKUR, ASPARI, MUTHKUR POST, KURNOOL DISTRICT-518347)

...APPELLANT(S)

AND

1. P YASODA, D/O SREENIVASULU, AGED 31 YEARS VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, R S RANGAPURAM, BETHAMCHARLA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO HATHIBALAGALA, V ALUR MANDAL, KURNOOL DISTRICT.
2. S MANOJ KUMAR, S/O S.PEDDA MADDILETY, AGED 25 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, BIJINAVEMULA, RSK KOILKUNTALA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO G HOSALLI, ADHONI MANDAL, KURNOOL DISTRICT.
3. L SUBRAMANYAM, S/O LSUBBARAYUDU, AGED 30 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, KOLIMIGUNDIA V AND M, KOILAKUNTIA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO HATHIBELAGAL OF ALUR MANDAL, KURNOOL DISTRICT.
4. S G GOVARDHAN, S/O S RAMAIAH, AGED ABOUT 29 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, GUNDUPAPALA, DOMIPADU M, KOILAKUNTIA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO JOHARAPURAM ASPARI ALUR, KURNOOL DISTRICT.
5. A CHINNAIAH, S/O A.CHINNA SUBBARAYUDU, AGED ABOUT 34 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, KOLIMIGUNDA, KOILAKUNTIA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO HALAHARL M, ALUR,

KURNOOL DISTRICT.

6. A RAMAKRISHNA, , S/O A.VENKATANNA, AGED ABOUT 34 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, KAYAPA, BANAGANAPALLE M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO JAMPAPURAM, KOSIGI, ADONI, KURNOOL DISTRICT.
7. U RIYAJUN, , S/O MAHABOOB RASOOL, AGED ABOUT 35 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, THUDUMULADINNE, RSK UYYALAWADA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO KOSIGI MANDAL, ADONI, KURNOOL DISTRICT.
8. CH SUMALATHA, , D/O C.BALAPULLAIAH, AGED ABOUT 26 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, MAYALUR, RSK UYYALAWADA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO PEDDAKADABUR MANDAL, ADONI, KURNOOL DISTRICT.
9. M SHAIK SIDDIK BASHA, S/O M S JAFFAR BASHA, AGED ABOUT 24 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, HARIVARAM UYYALAWADA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO SUNKESWARIM MANTRALAYAM M, KURNOOL DISTRICT.
10. BVN ARAVIND, S/O B.NAGARAJU, AGED ABOUT 29 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, YERRAGUNTIA V, DHONE M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO TAMMADAPALLI, BANAGANIPALLI, KURNOOL DISTRICT.
11. A NAGA HARSHITHA, D/O A.KRISHNA KUMAR, AGED 28 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, CHABOLU V, NANDYAL M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO MANTRIKI, ADONI, KURNOOL DISTRICT.
12. S SANDEEP KUMAR, S/O S.SREENIVASULU, AGED 27 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, THOLLAMADUGU V, KOLIMIGUNDIA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO BELDONA, CHIPPIGIRI M, KURNOOL DISTRICT.
13. Y SAMPATH KUMAR, , S/O Y.PASULANNA, AGED 28 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, NAILA CHELIMETA V, DEVANAKONDA M, KURNOOL DISTRICT NOW

POSTED TO KRISHNAGIRI V AND M, KURNOOL DISTRICT.

14. B SEKHAR, S/O B.G.CHINNA MADDILETY, AGED 35 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, GORUKALLU PANYAM M, NANDYAL KURNOOL DISTRICT, NOW POSTED TO LINGADAHALLI V HOLAGUNDA M, ALUR, KURNOOL DISTRICT.
15. B SIVA NAIK, , S/O B.NAGASWAMY NAIK, AGED 31 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, BILLALAPURAM V NANDYAL M, KURNOOL DISTRICT, NOW POSTED TO KAMMARACHEDU V ALUR M, KURNOOL DISTRICT.
16. A STIPHEN, S/O A.RAMEISH, AGED ABOUT 26 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, GHERLOPALLE V OWK M, KURNOOL DISTRICT, NOW POSTED TO NOWLEKAL V PEDDAKADABUR M, ADONI, KURNOOL DISTRICT.
17. THE STATE OF ANDHRA PRADESH, REP BY ITS PRINCIPAL SECRETARY, DEPARTMENT OF GRAMA SACHIVALAYAMS AND WARD SACHIVALAYAMS, SECRETARIAT, VELAGAPUDI, AMARAVATHI.
18. THE DIRECTOR OF GRAMA SACHIVALAYAMS AND WARD SACHIVALAYAMS DEPARTMENT, JAWAHAR AUTO NAGAR, VIJAYAWADA, KRISHNA DISTRICT.
19. THE DISTRICT COLLECTOR, NANDYAL, NANDYAL DISTRICT.
20. THE DISTRICT COLLECTOR, KURNOOL, KURNOOL DISTRICT.
21. THE DISTRICT AGRICULTURAL OFFICER, NANDYAL, NANDYAL DISTRICT.
22. THE DISTRICT AGRICULTURAL OFFICER, KURNOOL, KURNOOL DISTRICT.
23. K LOKESH, OCC VILLAGE AGRICULTURAL ASSISTANT GR-11, WORKING AT JALADURGAM, PEAPULLY M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW UNDER ORDER OF TRANSFER TO UDUMULAPADU, DHONE ERSTWHILE KURNOOL DISTRICT.
24. DIVAKAR YADAV, OCC. VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT PEAPULLY M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW UNDER ORDER OF TRANSFER TO KOTHAKOTA, DHONE ERSTWHILE KURNOOL DISTRICT.

- 25.N BALA DEVAL NAIK, OCC. VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT SULUKERI, KOWTHALAM M, KURNOOL DISTRICT, NOW UNDER ORDER OF TRANSFER TO UDUMULAPADU, DHONE ERSTWHILE KURNOOL DISTRICT.
- 26.B P ARUN KUMAR, OCC. VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT JALADURGAM, PEAPULLY M, NANDYAL ERSTWHILE KURNOOL DISTRICT.
- 27.Y SAI MANASA, OCC. VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT AKUMALLA, SANJAMALA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO KANALA, SANJAMALA MANDAL, NANDYAL, KURNOOL DISTRICT.
- 28.K HARI RAM, , OCC. VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT R LINGAMDHENNE, SANJAMALA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO NOSSAM, SANJAMALA, NANDYAL ERSTWHILE KURNOOL DISTRICT.
- 29.K PRAVEEN KUMAR, OCC. VILLAGE AGRICULTURAL ASSISTANT GR-LL, WORKING AT ANNAVARAM OWK MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO KOLUGOTIA, KOILAKUNTIA, NANDYAL ERSTWHILE KURNOOL DISTRICT.
- 30.D DASTAGIRAMMA, AGED ABOUT 35 YEARS. VILLAGE AGRICULTURAL ASSISTANT GRADE-11, KOILAKUNTLA-1, KOILAKUNTLA, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO BHEEMUNIPADU, KOILAKUNTLA M, NANDYAL ERSTWHILE KURNOOL DISTRICT.
- 31.P CHANDRA SEKHAR, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11, PETNIKOTA, KOLIMIGUNDLA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO YERRAGUDI, KOLIMIGUNDLA M, NANDYAL ERSTWHILE KURNOOL DISTRICT.
- 32.B P ARUN KUMAR, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11 KANDIKAYAPALLI PANYAM MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO BURRA REDDY PALLE, DORNIPADU MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT.

33. GANGAVARAM RANGA REDDY, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11, KRISTIPADU, DORNIPADU M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO PEDDAYEMMANURU, UYYALAWADA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT.
34. J NAVEENA KUMAR, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11, BANAGANAPALLI-5 BANAGANAPALLI M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO RANGAPURAM.-2, BETHAMCHERLA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT.
35. R JANSI PRIYADARSHINI, OCC VILLAGE AGRICULTURAL ASSISTANT GRADE-11, GADIVEMULA-1, GADIVEMULA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO KOLUGOTLA, VELDURTHY MANDAL, KURNOOL DISTRICT.
36. K SUDHARSHAN REDDY, OCC- VILLAGE AGRICULTURAL ASSISTANT GRADE-II, SEETHARAMAPURAM, BETHAMCHERLA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO H KOTTALA, BETHAMCHERLA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT.
37. CH LATHA, OCC- VILLAGE AGRICULTURAL ASSISTANT GRADE-II, CHINNANNALKAPURAM, DHONE M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO R KOTHAPALLI BETHAMCHERLA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT.
38. M PARTHAVI, OCC- VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, GORVIMANUPALLI, KOLIMIGUNDIA M, NANDYAL ERSTWHILE KURNOOL DISTRICT, NOW POSTED TO PETNIKOTA KOLIMIKOTIA MANDAL, NANDYAL ERSTWHILE KURNOOL DISTRICT
39. S MOHAN GOUD, OCC- VILLAGE AGRICULTURAL ASSISTANT GRADE-11, PALUKUR-2, BANAGANAPALLI, NANDYAL KURNOOL DISTRICT, NOW POSTED TO YERRAGUDI, BANAGANAPALLI MANDAL, KURNOOL DISTRICT,
40. S MANJULA, OCC-VILLAGE AGRICULTURAL ASSISTANT GRADE-LL, PARNAPALLI, BANDIATMAKUR M, NANDYAL KURNOOL DISTRICT, NOW POSTED TO BOLLAVARAM V, MAHANANDI M, NANDYAL KURNOOL DISTRICT.

...RESPONDENT(S):

Counsel for the Appellant(S):

1.G V SHIVAJI

Counsel for the Respondent(S):

1.VADAPALLI RAMESH

2.GP FOR SERVICES I

3.GP FOR SERVICES II

The Court made the following:

THE HONOURABLE SRI JUSTICE BATTU DEVANAND

And

THE HONOURABLE SRI JUSTICE A. HARI HARANADHA SARMA

WRIT APPEAL No.960, 961, 1004, 1005 of 2025

COMMON JUDGMENT: *(Per Hon'ble Sri Justice A. Hari Haranadha Sarma)*

I. **Introductory:-**

[a] A batch writ petitions [in 26 Nos.] vide W.P.Nos.16968, 16981, 16982, 16984, 16986, 16987, 16997, 16999, 17002, 17004, 17050, 17541, 17549, 17810, 17852, 17864, 17865, 17872, 17873, 17878, 17882, 17990, 18072, 18126, 18750, 18846 of 2025 were disposed of by the learned Single Judge of this Court vide common order dated 11.08.2025.

[b] In respect of the Writ Petition No.16981 of 2025, pertaining to the NTR [erstwhile Krishna] District, two Appeals were filed vide W.A.Nos.960 and 961 of 2025; in respect of W.P.No.17004 of 2025 pertaining to the Kurnool district, two Appeals are filed vide W.A.No.1004 and 1005 of 2025;

W.A.No.960 of 2025:-

[c] The respondent No.7 in W.P.No.16981 of 2025 filed the appeal in W.A.No.960 of 2025. The writ petitioner is respondent No.1. The respondents No.2 to 7 herein are the official respondents 1 to 6 and respondent No.8, 9 herein are the unofficial respondents No.8 and 9 in the Writ Petition.

W.A.No.961 of 2025:-

[d] Respondent Nos. 10 to 39 in W.A.No.960 of 2025 are the respondents 29 to 58 in W.A.No.961 of 2025 and the respondents No.40 to 57 are the respondents No.11 to 28 in W.A.No.961 of 2025. The contentions of the impleaded parties as respondents 10 to 57 in W.A.No.960 of 2025 and the respondents No.11 to 58 in W.A.No.961 are one and the same.

[e] This appeal is also directed against the orders in W.P.No.16981 of 2025, which is filed by the third parties. The appellants (13 in number) from NTR district filed I.A.No.2 of 2025 in W.A.No.961 of 2025 to grant leave to present the appeal as they were not parties to the Writ Petition. Accordingly, the same is ordered. Respondent No.1 in the appeal is the writ petitioner. The respondents No.2 to 7 are the respondents 1 to 6 and the respondents No.8 to 10 are the respondents No.7 to 9 in the Writ Petition. Thereafter, respondents 11 to 58 are impleaded as per the orders dated 17.11.2025.

W.A.No.1004 and 1005 of 2025:-

[f] Both the appeals in W.A.Nos.1004 and 1005 of 2025 are pertaining to the Kurnool district, and questioning the orders passed by the learned Single Judge in W.P.No.17004 of 2025. The respondents No.21,28,16,10 and 17 in the said Writ Petition filed the appeal in W.A.No.1004 of 2025. Whereas the appellants in W.A.No.1005 of 2025 are

the third parties filed the appeal contending that they are the affected parties. The unofficial respondent Nos.1 to 16 and 23 to 40 are the same in both the Writ Appeals and they are the writ petitioners [No.1 to 16] and respondents No.7 to 30 in the Writ Petition. The respondents No.17 to 22 in the Writ Appeals are the respondents 1 to 6 in the Writ Petition. They are the official respondents.

II. Factual backdrop and the issue involved in the Writ Petitions:-

2. [i] Appointments to the post of Village Agricultural Assistant Grade-II were made in the year 2019 through the DSC, and postings were effected at various Gram Panchayats. In the process of rationalisation, the Government of A.P., Department of Agriculture, issued G.O.Ms.No.01, GSWS department dated 25.01.2025 for rationalising the Village/Ward Secretariats and functionaries to ensure effective implementation of Real Time Governance at Village/Ward level. Thereafter, G.O.Ms.No.3 GSWS department dated 10.04.2025 was issued positioning of various designations. Subsequently, for grouping of Secretariats, fixing of positions for specific purpose at village/ward level was done under G.O.Ms.No.4 dated 17.05.2025. Thereafter, G.O.Ms.No.5, dated 12.06.2025 was issued giving certain guidelines for transfer of functionaries.

[ii] As per the said G.O.Ms.No.5, longstanding employees, station wise seniority list to be prepared and transfers are to be effected. Since the appointments have been taken place under the same notification, seniority

was fixed with reference to the date of birth. When transfers are scheduled, the writ petitions are came to be filed questioning the transfers on various grounds, alleging that the transfers are not in accordance with the guidelines issued under G.O.Ms.No.5, dated 12.06.2025 and that the letters issued by public representatives like MLAs., and M.Ps. were alone considered. Those letters are not mere suggesting transfers but they are directing the place of posts also. Hence, the transfers are not valid. Therefore, the core issue is whether the transfers are effected in terms of G.O.Ms.No.5 dated 12.06.2025 or whether the letters issued by the public representatives overweighed the transfer policy in terms of G.O.Ms.No.5.

III. Contention in the Writ Petitions:-

3. There is violation of G.O.Ms.No.5 and the options given by the employees were not considered and the recommendation of the public representatives alone prevailed over the rule, therefore, the transfers are bad in law.

IV. Contention of the official respondents before the learned Single Judge are –

4. No counter was filed on behalf of the official respondents, but hearing has taken place and following oral submissions of the official respondents were considered by the learned Single Judge, on pleading the urgency:

- (i) There are no malafides.
- (ii) Transfer Policy covered by G.O.Ms.No.5 is not violated.

(iii) Transfer is an incident of the employment. Therefore, the writ petitions are not maintainable.

(iv) The public representatives espousing the cause of the employees seeking transfers is not bad as observed by the Hon'ble Apex Court. Therefore, there are no grounds to interfere.

V. Orders of the learned Single Judge:-

5. In respect of Kurnool and Krishna Districts, the letters as well as the conduct and manner in which the transfers were effected, particularly time granted for submission of options and effecting of transfers without any breathing gap shows the irregularity. Further, the application of either discretion or rationality in effecting the transfers in respect of these two districts, is not found. Therefore, the same shall require revisit in view of apparent clouds over the propriety of transfers effected. Hence, the transfer orders in respect of those two districts shall stand set aside and there shall be fresh transfers.

6. The Government did not choose to file any appeal. But as per the counter affidavit filed on the directions of this Court, the prayer of the Government is to dismiss the writ appeals.

VI. Contentions in the Appeals:-

In W.A.No.960 of 2025:-

7. [i] The appellant in W.A.No.960 of 2025 is contending that the orders under challenge are not sustainable and liable to be set aside for the reasons –

- (a) The transfers are in terms of the transfer policy and not exclusively based on the letters of public representatives.
- (b) The transfers are completed and effected. Therefore, directing fresh transfers will prejudicially affect the rights of the appellants.
- (c) At the instance of challenge of some candidates disturbing all the candidates is not correct.
- (d) The writ petitioners, who have questioned the transfers have also submitted the letters of public representatives. Therefore, there are no bonafides on their part.

In W.A.No.961 of 2025:-

8. The appellants in W.A.No.961 of 2025 are not parties in the Writ Petition but they have filed appeal seeking leave and they have also added certain parties said to have been effected. Their grounds are also on par with the grounds of the appellant in W.A.No.960 of 2025. They have prayed for setting aside the orders of the learned Single Judge.

In W.A.No.1004 of 2025:-

9. [i] The appellants in 1004 of 2025 are the respondents Nos.21,28,16,10 and 17 in the writ petition. Their prayer is for dismissal of the writ petition and setting aside the orders of the learned Single Judge on the ground the transfer was effected on the clear policy and guidelines covered by G.O.Ms.No.5, dated 12.06.2025.

[ii] Five years stay has been completed. The appellants have joined in their respective transferred places and they are also drawing salaries.

[iii] If fresh counselling is conducted, the transfers are effected, the families will get disturbed.

[iv] The process of transfers need not be interfered by the Courts unless clear *malafides* are established and the learned Single Judge ought not to have set aside the transfers.

[v] Learned Single Judge has passed the orders without providing opportunity to the unofficial respondents.

In W.A.No.1005 of 2025:-

10. The appellants in W.A.No.1005 of 2025 are the third parties and claiming that they are affected parties, hence, filed the appeal, on the same grounds urged by the appellants in W.A.No.1004 of 2025 and prayed for setting aside the orders of the learned Single Judge.

For the Official Respondents:-

11. The Government Pleader for Services I and II appearing for the State would submit that the writ appeals are liable to be dismissed.

VII. Scope of the appeals :-

12. [i] The writ petitioners questioned the transfers on the ground that the public representatives' letters overweighed the merit of the individuals. In service jurisprudence, whether the cause espoused by an individual alone is to be considered, or when a cause is exposed, the same shall be considered in its entirety even against a party, who is not before the Court, like in Public Interest Litigation, is a question. Apparently, the writ is filed questioning the non-consideration of the merit of writ petitioners and to the extent of considering the posting of the respondents on the basis of letters of the public representatives, particularly in the context of writ petitioners ceasing to have the opportunity of posting at a particularly place to which they have opted. Then, the scope of orders of the writ petition should have been confined to the individual causes *inter se* writ petitioners and unofficial respondents, who are affected. Here, the orders are passed in general and in respect of unofficial respondents even without notice to them. Therefore, their grievance is justified. The scope of examination of propriety of the transfers between the writ petitioner and the persons arrayed as respondents, particularly the persons, who are posted at the places opted by the writ petitioners, and suitability *inter se* the writ petitioner and the other person posted at the optioned places of the writ petitioners, whether properly considered or it is on account of extraneous considerations, alone shall be the subject matter of the writ petition. However, the orders passed

in the Writ Petition travelled beyond the required ambit. Hence, require interference.

[ii] Further the scope of writ petitions appeal shall be among the writ petitioners and the unofficial respondents or even it can stretched to an extent of the persons, who are opted and posted at the places chosen by the writ petitioners. In respect of certain writ petitions allowed by the learned Single Judge, there are no appeals by the State. Naturally, the petitioners therein will not come in the appeal. The unofficial respondents therein, since not served with the notice, had no opportunity. Therefore, they require an opportunity to place their options before the officers. However, such exercise shall be confined to the writ petitioners, in respect of whom the writs are allowed and became final and in respect of writ parties covered by the present writ appeals in W.A.No.960, 961, 1004 and 1005 of 2025 and the unofficial respondents therein.

13. Perused the impugned orders and the material available on record.

14. Thoughtful consideration is given to the arguments advanced by both sides.

15. The points that arise for determination in these appeals are –

- 1) *Whether the orders in W.P.No.16981 of 2025 setting aside the questioned transfers in respect of NTR District covered by W.A.No.960 of 2025 and W.A.No.961 of 2025 are proper?*

- 2) *Whether orders in W.P.No.17004 of 2025 setting aside the questioned transfers covered by W.A.No.1004 of 2025 and W.A.No.1005 of 2025 in respect of Kurnool Districts are sustainable in law or require any interference?*
- 3) *What is the result of the appeal in W.A.No.960 of 2025?*
- 4) *What is the result of the appeal in W.A.No.961 of 2025?*
- 5) *What is the result of the appeal in W.A.No.1004 of 2025?*
- 6) *What is the result of the appeal in W.A.No.1005 of 2025?*

Merits:-

16. With regard to the merits in appeals in W.A.No.960, 961, 1004 and 1005 of 2025, the grounds canvassed are that:-

- (1) The allegation that authority, who transferred has no jurisdiction is not correct. The transfers are ordered by the appointing authority, therefore, the allegation is not tenable.
- (2) In respect of scope of interference with the transfer orders and restraint to be exercised by Courts and the permissibility of letters of public representatives for transfers, learned Single Judge referred to the following authorities vide ***Shilpi Bose (Mrs) and Others V. State of Bihar and Others***¹, ***Major General J.K. Bansal***

¹ 1991 Supp(2) SCC 659

Vs. Union of India², and Sri Publi Lombi V. The State of Arunachal Pradesh and Others³.

- (3) But, learned single Judge found that in respect of Kurnool and Krishna Districts the letters of public representatives overweighed the Policy and the transfers are substantially based on the letters of Public representatives only and that the place of postings are also mentioned in the letters, therefore, fresh exercise is necessary.

Point No.1 & 2:-

17. The contention of the appellants is that the writ petitions are allowed in respect of Kurnool and NTR (erstwhile Krishna) Districts directing fresh counselling without issuing any notice to them.

18. A. In respect of the appeals pertaining to NTR District:-

[i] (a) In W.A.No.960 of 2025, there is only one appellant, who is respondent No.7 in the writ petition No.16981 of 2025.

(b) In W.A.No.961 of 2025 there are (13) appellants.

[ii] Both the appeals in W.A.No.960 and 961 of 2025 are pertaining to NTR (Krishna) District.

B. In respect of the appeals pertaining to Kurnool District:-

[i] In W.A.No.1004 of 2025 there are (5) appellants and in W.A.No.1005 of 2025, there are (19) appellants.

² 2005 (7) SCC 227

³ 2024 Supreme (SC)225

19. The objection of appellants in W.A.No.960 and 961 of 2025, W.A.No.1004 and 1005 of 2025 is that their transfers are proper, setting aside their transfers is not correct and directing fresh transfer will affect their interest. In respect of Kurnool district, out of 454 individuals, there are (24) appellants questioning the cancellation of transfer. In respect of NTR District (14) appellants are objecting out of total transfers of 476 individuals. The grievance of the writ petitioners is that G.O.Ms.No.5 of 2025 is not followed and the public representatives' letters in respect of those two districts overweighed. The said fact is to be disputed by the authorities. They requested for disposal of the writ petitions pressing the urgency and did not choose to file the appeal. This suggests that the authorities are ready to take up the fresh exercise.

20. [i] The grievance of the appellants, is that no notice was issued to them, contending that their transfers are not on recommendations alone and they have merits and fresh exercise ordered by the learned Single Judge will not be prejudicial to the writ appellants.

[ii] The writ petition orders are not prohibiting postings them at the same places when fresh exercise takes place. The interest of the appellants in W.A.No.1004 and 1005 of 2025 and W.A.Nos.960 and 961 of 2025, will not be effected on fresh exercise, as their choices and consideration of their choices is still open to the authorities.

21. The learned Single Judge, having found the convincing reasons from the context of the number of letters and suggesting places of transfer and absence of much time for counselling etc., has held that fresh transfers are necessary, but ordering fresh transfers in respect of all the persons will effect the administration, as rightly contended by the learned Government Pleaders for Services I & II and would also widen the scope of litigation. Since neither the Writ Petition nor the Writ Appeal is in the nature of a Public Interest Litigation, the relief can be confined to the extent of the writ petitioners and the unofficial respondents, who opted for the same places as the writ petitioners opted. If the fresh transfers takes place the merits the parties possess do not get altered, and the authorities shall consider the merits in terms of G.O.Ms.No.5, dated 12.06.2025, and the exercise shall be completed by the end of March.

Clarification with regard to the interim orders:-

22. [i] In I.A.No.2 of 2025 in W.A.No.960 of 225, orders in W.P.No.16981 of 2025 dated 04.09.2025 of the learned Single Judge were suspended.

[ii] In W.A.No.961 of 2025 filed by the third parties, which was also directed against the W.P.No.16981 of 2025 in I.A.No.3 of 2025 *status quo* was ordered.

[iii] When the matter was pending before the learned Single Judge in the Writ Petition initially *status quo* orders were passed.

[iv] In the final orders of the Writ Petition, fresh counselling and transfers was directed in respect of Kurnool and Krishna Districts by the learned Single Judge.

[v] In I.A.No.2 of 2025 when the orders of the learned Single Judge are suspended, the direction as to effecting fresh transfers shall stand suspended. Then the question would be whether the transfers questioned in the writ petition shall be given effect. But, the said transfers are subject matter of the Writ Petition consequently covered by the Writ Appeals.

[vi] As per the orders in I.A.No.3 of 2025 in W.A.No.961 of 2025 the order of *status quo* will operate then the transfers questioned in Writ Petition need not be given effect.

[vii] Therefore, the suspension order in W.A.No.960 of 2025 will have effect of not to entertain the transfers in terms of the orders of the learned Single Judge and *status quo* ordered in W.A.No.961 of 2025, will operate as *not to give effect to the transfers* which were questioned in the Writ Petition.

[viii] However, this situation shall be pertaining to the writ petitioners only covered by W.A.No.960 and 961 of 2025.

[ix] This shall be the clarification with regard to the interim orders in I.A.No.2 of 2025 in W.A.No.960 of 2025 and in I.A.No.3 of 2025 in W.A.No.961 of 2025.

23. In view of the above discussion and the reasons stated above, **in the result**, these Writ Appeals are **disposed of** as follows:

- 1) There shall be fresh transfers in respect of parties in the writ appeals including the unofficial respondents.
- 2) The writ petitioners, appellants and the unofficial respondents, wherever joined will continue at the same place till then.
- 3) The employees who have not joined in any place, shall be immediately adjusted in the places, where they were prior to the *status quo* orders and consequential adjustment shall be in the same way.
- 4) The options given by the writ petitioners, unofficial respondents, at the time of submission of their transfer applications prior to the litigation, shall be the basis for effecting and adjusting the transfers.
- 5) The posting and adjustments shall be strictly in accordance with G.O.Ms.No.5 dated 12.06.2025 and the same shall be addressed candidate wise, with reasons accommodating or inability to accommodate.
- 6) The option given shall not be final say to demand posting at that particular place. The exercise of transfers shall be completed by March 2026.

7) No order as to costs.

8) As a sequel, miscellaneous petitions pending, if any, shall stand closed.

JUSTICE BATTU DEVANAND

JUSTICE A.HARI HARANADHA SARMA

Dated: 31 .01.2026
Pnr

THE HON'BLE SRI JUSTICE BATTU DEVANAND
&
THE HONOURABLE SRI JUSTICE A. HARI HARANADHA SARMA

WRIT APPEAL No.960, 961, 1004 And 1005 of 2025

[Common Order]

Dt. 31-01-2026